

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 718 of 2020

IN THE MATTER OF:

Mr. Joseph Jayananda

...Appellant.

Versus

Navalmar (UK) Ltd. & Anr.

...Respondents.

Present:

For Appellant: Ms. Vatsala Kak, Advocate.

**For Respondent: Mr. Sankar N. Swamy, Mr. Salim A. Inamdar,
Advocates for R-1.**

Mr. Modassir Husain Khan, Advocate for R-2.

ORDER
(Virtual Mode)

01.02.2021 Heard Learned Counsel for both-sides.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Basant B./md.